

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 164 OF 2015**  
**APPEAL NO. 165 OF 2015**

**Dated: 12<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 164 OF 2015**

**BSES Rajdhani Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Suparna Srivastava

**APPEAL NO. 165 OF 2015**

**BSES Yamuna Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Suparna Srivastava

**ORDER**

List these matters for hearing on **05.12.2018**. Tag to Appeal Nos.  
335 & 395 of 2018.

**(S. D. Dubey)**  
**Technical Member**  
*ts/mk*

**(Justice Manjula Chellur)**  
**Chairperson**